

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

32. C.A. 151/2023
Intervention Petition 1/2023
Intervention Petition 3/2022
I.A. 124/2022
IN
C.P.(CAA)/209/MB/2022
IN
C.A.(CAA)/204/MB/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.06.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited
SECTION 95(1) OF IBC, 2016

ORDER

Appearance:

Mr. Rohan Kadam a/w Adv. Biswadeep appearing for the applicant in CA 151/2023. Mr. Janak Dwarikadas i/b Trilegal appearing for the petitioner in C.P. (CAA) no. 209/2022. Adv. Rishi Thakur a/w Adv. Dhawan Gala appearing for the Applicant in Intervention Petition No.1 of 2023. Sr. Counsel, Mr. Gaurav Joshi a/w Mr. hrushi Narvekar appearing for the applicant in I.A. 124/2022. Mr. Nausher Kohli a/w Mr. Rudra Deosthali appearing for the NSE.

Adv. Malhar Zatakia a/w Adv. Surve a/w Mr. Rahul Mahajan appearing in Intervention Petition No.3 of 2022.

Mr. Ankit Lohia a/w Adv. Sachin Chandrana appearing for the IDBI Trusteeship Services Limited.

At the request of all the parties, list this matter on **26.06.2023**.

Sd/
MADHU SINHA
Member (Technical)
//RKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)